

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-105/2001/11749/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3,
Chandmari, Guwahati.

Dated Guwahati the 07th December, 2023

Sub: **Earned Leave.**

Ref:- Your letter No. Spl/CBI-3/49/EL/662/E dtd. 04.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for five days from 26.12.2023 to 30.12.2023, along with station leave permission, from the the morning of 24.12.2023 till the morning of 31.12.2023**, has been granted. Further, you have been asked to hand over the charge of your Court and Office to the Special Judge, CBI, Assam, Addl. Court No. 1, Chandmari, Guwahati, and in his absence, to the Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati, and in his absence, to the District & Sessions Judge, Kamrup (M), Guwahati, and in her absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-105/2001/11750-11754/A, dated 07-12-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action. (Copy of leave application is enclosed herewith).
2. The Special Judge, CBI, Assam, Addl. Court No. 1, Chandmari, Guwahati.
3. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati.
4. The District & Sessions Judge, Kamrup(M), Guwahati.
- ✓ 5. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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